

(b) if so, his reaction thereto?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Anticipated loss of Bokaro Steel Plant for 1981-82 estimated at Rs. 8 crores cannot be attributed to imports or pricing policy. This can be attributed to several factors but not imports or pricing policy.

(b) Does not arise.

Assets of TISCO and Capital Investment

3265. **SHRI A. K. ROY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) total assets of TISCO and Capital Investment as on 1st November, 1981, facts in detail with major item-wise break-up;

(b) how much share of the TISCO is owned by Government and their financial Institutions and that owned by the controlling management groups, the House of Tata (Chairman) and the House of Modis (Managing Director), facts in detail;

(c) details of the system followed to control the policy of the TISCO vis-a-vis that of the SAIL and the spheres of coordination; and

(d) whether it is a fact that the TISCO dictates the policy of the SAIL, if so, reasons thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) Government exercise control on TISCO, an industrial undertaking in the private sector, mainly under the provisions of the Companies Act, 1956 and the Industries (Development and Regulation) Act, 1951. There is, however, no Government control on day-to-day working of TISCO. Some of the main areas of coordination between SAIL AND TISCO are indicated below:—

(i) Uniform prices are applicable to the products of TISCO as well as those of the public sector steel plants which are within the purview of JPC. Contributions to the Steel Development Fund and withdrawals therefrom by TISCO as well as SAIL Plants are allowed as per the policy and instructions laid down by Government.

(ii) The exercises undertaken by the Working Group on Iron and Steel for the five-year plan formulation cover TISCO's plans as well.

(iii) TISCO as an employer is also a member of the National Joint Consultative Committee for the Steel Industry (NJCS) wherein the representatives of TISCO employees are also represented. The decisions of the NJCS are equally applicable to SAIL Plants and TISCO.

(d) No, Sir.

Modernisation and Expansion of Airports

3266. **SHRI LAKSHMAN MALLICK:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of the airports of the country proposed to be modernised and expanded;

(b) if so, the amount allocated so far for the implementation of the above proposal; and

(c) the progress made so far in implementing the above proposal?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c) The information is being collected and will be laid on the table of the Sabha, later.

Gramin Banks

3267. **SHRI SUSHIL BHATTACHARYA:** Will the Minister of FINANCE be pleased to state;

(a) whether the main aim of establishing Gramin Banks was urban culture and typical commercial banking atmosphere;